

REVISION OF PRICES OF PHARMACEUTICAL PRODUCTS

*305. SHRI G. H. VALIMOHMED MOMIN: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to state:

(a) whether Government have set up any machinery for considering the applications received for the revision of prices of pharmaceutical products under the Drugs Prices (Display and Control) Order 1966; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF PLANNING AND SOCIAL WELFARE (SHRI K. RAGHURAMAIAH): (a) and (b) Yes, Sir. A committee consisting of representatives of the Ministry of Petroleum and Chemicals, Ministry of Finance (Department of Coordination), Ministry of Finance (Department of Expenditure Cost Account Branch), Ministry of Health, Directorate General of Health Services and the Directorate General of Technical Development has been constituted for considering applications for revisions in the selling prices of drugs or for approval of prices of new drugs/pharmaceutical preparations.

PUNJAB FOURTH PLAN

*306. SHRI NARINDER SINGH BRAR: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to state:

(a) the total amount earmarked for Punjab during the Fourth Plan; and

(b) whether any Central project is likely to be set up in Punjab during the Fourth Plan and if so, the names of projects?

THE MINISTER OF PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE (SHRI ASOKA MEHTA): (a) After discussion with

State's Chief Minister in November, 1966, the State's Fourth Five Year Plan outlay was fixed at Rs. 280 crores.

(b) The decisions as to the location of central industrial projects have not been made for all projects; but on the basis of decisions so far taken, it has not been found possible to locate any major industrial project in the Punjab.

HOSTELS FOR GIRLS BELONGING TO THE BACKWARD CLASSES

*307. SHRI B. K. GAIKWAD: Will the Minister of PLANNING, PETROLEUM AND CHEMICALS AND SOCIAL WELFARE be pleased to state:

(a) the amount which was spent during the Third Five Year Plan period for the construction of hostels for girls belonging to the Backward Classes; and

(b) the amount which remained un-utilised during the said period and the reasons for non-utilisation?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (DR. SHRIMATI PHULRENU GUHA): (a) Rs. 14.00 lakhs (anticipated).

(b) Rs. 16 lakhs (anticipated) for the following two main reasons:—

(i) The scheme could not be taken up during earlier years of the Third Five Year Plan due to National Emergency declared in October, 1962;

(ii) Most of the applications received in regard to Scheduled Caste girls hostels were for the construction of new hostel buildings whereas the policy of the Government in respect of Scheduled Caste girls hostels is to give grants-in-aid for extension to existing hostel buildings only so as to avoid segregation.